

understand that one in every five among the civilians is a lunatic?

MR. CHAIRMAN: We are all unbalanced some way or other.

SHRI K. C. GEORGE: The hon. Minister has stated that the proportion of lunatics or cases of mental disorders in the military is not more than among the civilians. Am I to infer from it that one-fifth of our civilian population is suffering from mental disorders?

SARDAR S. S. MAJITHIA: That is not a fact. If the hon. Member had only cared to listen to my answer, he would have known and really grasped the meaning of my answer. What I said was that during the last war, when the stresses and strains were very great, out of the persons who were invalidated out of Service, which was not a very large number or a large percentage of the total number, out of them one-fifth were found to have developed these psychiatric disorders. But since then, I am glad to say, this has gone down by 50 per cent.

SHRI K. C. GEORGE: The hon. Minister has stated that the number of such cases has decreased. That means that there are still some people who are suffering from this malady. May I know whether the Government have enquired into the causes for this malady?

SARDAR S. S. MAJITHIA: I have already said that there are certain stresses and strains in Service and they naturally produce certain effects—they are natural; they are not unnatural—and that in any case it is not such a large proportion that we should really think that it is on the increase. I said before and I say it again that it is definitely on the decrease as I find from the figures that we have got at the moment. I repeat again that that number has gone down by over 50 per cent.

SHRI S. N. MAZUMDAR: What steps have the Government taken to

reduce the reducible stresses and strains in Service?

SARDAR S. S. MAJITHIA: That is also being done. Facilities for the recreation, welfare and amenities of the men in Service are already receiving the attention of the Government, and I am glad to say that from the Welfare Fund Rs. 2 *per capita* for each soldier is spent for their well-being *i.e.*, for the purchase of sports materials and other recreational facilities. Apart from this, another four annas *per capita* is allowed for buying books and other reading materials, and thus it will be seen that we are looking after them very well.

SHRI K. C. GEORGE: Do the Government discharge the people who are suffering from mental disorders from Service or are they kept under treatment?

SARDAR S. S. MAJITHIA: In case of psychiatric disorders due to service, a disability pension is given, but in case these disorders are not related to the service conditions and somehow or other come up due to natural causes, then no disability pension is given.

#### PROHIBITION ON GOVERNMENT SERVANTS FOR VISITING FOREIGN COUNTRIES

\*44. SHRI B. RATH: Will the Minister for HOME AFFAIRS be pleased to state:

(a) whether Government servants have been prohibited from visiting foreign countries;

(b) whether there is any prohibition against an office-bearer or representative of a trade union or association of the members of the Central Government Services, who is a Central Government servant, visiting foreign countries in response to invi-

tations extended by unions or by associations or federations of Labour in those countries; and

(c) whether instructions have been issued that if any such office-bearer or representative of any union or association referred to in part (b) applies for a passport, the prior approval of the Government of India should invariably be obtained for the issue of such passport?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b). No, Sir.

(c) No such instructions have been issued. Applications for passport are dealt with on their individual merits. Such applications are rejected only if the grant of a passport is not in the public interest.

SHRI B. RATH: Am I to understand then that the report that has been published that they are being prohibited from visiting foreign countries is not correct and the Government's statement as stated now is correct?

SHRI B. N. DATAR: There are no rules prohibiting Government servants from visiting foreign countries. In a particular case a Government servant might be prohibited on other grounds because he is subject to the Government Servants' Conduct Rules.

SHRI S. N. MAZUMDAR: Is it a fact that the Government of Bihar was dissuaded from sending a delegation to visit China by the Government of India?

SHRI B. N. DATAR: I have no information so far as the Government of Bihar is concerned.

SHRI S. N. MAZUMDAR: There was a report in the press to that effect.

SHRI P. SUNDARAYYA: Is giving of passport to one of the Members of Parliament—Mr. K. C. George—also against the interest of the public?

SHRI B. N. DATAR: A Member of Parliament is not a Government servant.

SHRI G. RAJAGOPALAN: Was it in the interest of Mr. George that the passport was refused?

(No answer.)

\*45. [The questioner (Shri E. K. Imbichibava) was absent.]

SETTING UP OF A SPECIAL MACHINERY TO WATCH THE WORKING OF THE PART B STATES

\*46 SHRI H. C. MATHUR: Will the Minister for STATES be pleased to state:

(a) what special machinery has been set up by Government to watch the working of the financial integration schemes in Part B States as recommended by the Indian States Finances Enquiry Committee; and

(b) whether any reports have been submitted to Government on the working of the federal financial integration schemes in Part B States and whether copies of such reports will be laid on the Table of the Council?

THE MINISTER FOR HOME AFFAIRS AND STATES (DR. K. N. KATJU): (a) The Government have not so far considered it necessary to set up any special machinery for this purpose.

(b) Does not arise.

SHRI H. C. MATHUR: What are the reasons for not accepting the recommendations of the Finance Enquiry Committee and the Krishnamachari Committee in this respect?

DR. K. N. KATJU: It was found that it was not necessary to do so because these Part B State Governments send their budgets for information and consideration to the Government of India in very good time and all the points which were to be examined